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Title: Introduction of the Constitution (Amendment) Bill, 2010 (Insertion of new article 30A).

SHRI P.L. PUNIA (BARABANKI): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI P.L. PUNIA : I introduce the Bill.

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